

**Central Administrative Tribunal
Principal Bench, New Delhi**

MA No. 36/2016 in OA No.3482/2015

New Delhi, this the 7th day of January, 2016

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Krishna Kant Dubey

S/o (Late) Sh. Kailash Chandra Dubey

Age: 46 years

Designation: Attendant Lab Services-II

Group: 'C' post

ADRDE, DRDO, Agra Cantt.

R/o Village Jaruwa Katra, Post Katra,

Distt. Agra (Uttar Pradesh) -283102

...Applicant

(By Advocate: Mr. Mukesh Kumar)

Versus

1. Union of India
Through Its Secretary
Department of Defence Research & Development,
DRDO Headquarters, DRDO Bhawan
Rajaji Marg, New Delhi-110105.
2. Directorate of Personnel (DoP)
Through its Director
DRDO Headquarters, DRDO Bhawan
Rajaji Marg, New Delhi -110105.
3. Aerial Delivery Research & Development Establishment
(ADRDE)
Through its Director
Defence Research & Development Organization(DRDO)
P.B. No. 51, Station Road,
Agra Cantt. -282001 (U.P.)
4. Shri Manoj Kumar Chikoti
Senior Administrative Officer Grade II (SAO-II)
Aerial Delivery Research & Development Establishment
(ADRDE),
Defence Research & Development Organization (DRDO)
P.B. No. 51, Station Road,
Agra Cantt. -282001 (U.P.)

5. Shri K.Prashant
Store Officer
Aerial Delivery Research & Development Establishment
(ADRDE),
Defence Research & Development Organization (DRDO)
P.B. No. 51, Station Road,
Agra Cantt. -282001 (U.P.) Respondents
(By Advocate: Mr. Hanu Bhaskar)

ORDER (ORAL)

MA No.36/2016 has been filed on behalf of the applicant seeking permission to withdraw the OA, which is not objected to by the learned counsel for the respondents. The MA is allowed.

In view of the above, the OA is dismissed as withdrawn.

Issue dasti.

(Dr. Brahm Avtar Agrawal)
Member (J)

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